

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3787
ANSWERED ON:14.12.2009
EXPORT OF PROCESSED FISH PRODUCTS
Dhanaplan Shri K. P.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of total export of processed fish products in the country during the last three years, State-wise; and
- (b) the measures being taken by the Government to improve export of processed fish products?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- a) details of export of fish products from the port of each of the coastal states is attached at Annexure – I.
- b) The Government is operating the following schemes for improving export of processed fish products: -
 - (i) Assistance to for setting up quality control laboratories by subsidizing 25% of the capital cost towards subject to a maximum of Rs.1,50,000/=.
 - (ii) Assistance to construct/renovate captive/independent pre-processing centers as per EU/HACCP guidelines by subsidizing 50% of the cost incurred. For independent pre-processing centers, the maximum subsidy is Rs.22 lakh and for captive pre-processing centers, it is Rs.15 lakh.
 - (iii) An Interest Subsidy scheme for upgrading the processing facilities to achieve equivalency to EU/GOI norms.
 - (iv) In addition to above, Government is implementing various technical and financial assistance schemes for the benefit of the seafood industry for establishing infrastructure facility to boost export of marine products, as per details in Annexure – II.